

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION No. 2674**

TO BE ANSWERED ON 04.08.2021

Coal Blocks

2674. SHRI MAHESH SAHOO:

Will the Minister of COAL be pleased to state:

(a) whether the Government has made any arrangement for transfer of fund of about Rs.560 Crores paid by M/S. Hindalco on account of Talabira-I coal block; and

(b) if not, the details thereof and whether the Government has made necessary advisory for release of claims of the State Governments?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES

(SHRI PRALHAD JOSHI)

(a) & (b) The amount of Rs.560 crore payable by M/s. Hindalco Industries Limited on account of coal block Talabira -I is the additional levy amount for coal produced from Talabira -I coal block. The issues of additional levy accruing either to Central Government or to State Government concerned was examined in consultation with Ministry of Finance and Ministry of Law & Justice. Department of Legal Affairs, Ministry of Law & Justice was requested to obtain the opinion of Ld. Additional Solicitor General (ASG) in the matter. Ld. ASG of India has opined that the amount would not accrue to the State Government.
